

an>

Title: Introduction of Constitution (Amendment) Bill, 2022 (Insertion of New Article 123A)

SHRI P. P. CHAUDHARY (PALI): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

The motion was adopted.

SHRI P. P. CHAUDHARY: Sir, I introduce the Bill.
